NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/1 /2019 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: TCP/22/2016

NAME OF THE PETITIONER(S)

: Anand P. Fredrick

NAME OF THE RESPONDENT(S)

: Coromandel Indag Products India Limited and Others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

SIGNATURE

REPRESENTATION FOR WHOM

Advocale R., RSARS

ORDER

Counsels representing both the parties are present and prayed for time to make submissions in relation to the efforts made to settle the matter between the parties. Time is enlarged at request. Put up on 15.02.2018.

(S VIJAYÁŔAGHAVAN)

Member(Technical)

-sel-(K ANANTHA PADMANABHA SWAMY) Member(Judicial)